

LOK SABHA
UNSTARRED QUESTION NO. 2652
TO BE ANSWERED ON 12th March, 2018

STRATEGIC CRUDE OIL STORAGES

2652: SHRI KAMAL NATH:
PROF. SAUGATA ROY:
SHRI JYOTIRADITYA M. SCINDIA:

पैट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has since constructed new underground storages or increased the capacities of the existing ones to maintain strategic oil reserves in the country;
- (b) if so, the details thereof along with quantum of crude oil stored in such strategic underground oil storages;
- (c) whether the Government has recently entered into an agreement to strengthen the energy security of the country with some foreign oil companies/ countries such as UAE to provide crude oil for maintaining proper oil reserves; and
- (d) if so, the details thereof along with the number of such agreements made with various foreign countries till date, country-wise?

ANSWER

पैट्रो लयम और प्राकृतिक गैस मंत्रालय में मंत्री (श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- a) & b): Government of India, through the Indian Strategic Petroleum Reserves Ltd (ISPRL), a Special Purpose Vehicle, has set up Strategic Petroleum Reserve (SPR) facilities with a total storage capacity of 5.33 MMT at three locations viz. Vishakhapatnam (1.33 MMT), Mangaluru (1.5 MMT) and Padur (2.5 MMT). An expenditure of Rs 4098.35 cr has been incurred on creating the three SPR facilities. The cavern at Vishakhapatnam and one of the two caverns at Mangalore SPR facility have been filled with crude by Government.
- c) & d): ISPRL and Abu Dhabi National Oil Company (ADNOC) of UAE have signed a Restricted Definitive Agreement on Oil Storage and Management for filling up the second cavern at Mangalore SPR facility. The Agreement provides ADNOC to fill up the cavern with crude oil at its own cost. The Agreement has contributed to energy security of the country.
